

**GOVERNMENT OF INDIA**  
**MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO-3140**

**ANSWERED ON- 09/08/2024**

**DIPLOMATIC RELATIONS**

**3140. SHRI N K PREMACHANDRAN**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

- (a) whether the Union Government proposes to seek the help of State Government of Kerala for the administration of diplomatic relations and external cooperation, if so, the details thereof;**
- (b) whether the Government has issued instructions to the State Government for formulating a new department of External Cooperation in the State and appoint Secretary to the respective department, if so, the details thereof;**
- (c) whether it has come to the notice of the Government that Government of Kerala has appointed Indian Administrative Officer as Secretary to the External Cooperation, Kerala;**
- (d) if so, the details thereof and portfolio of the Secretary of the State Government deals with the External Cooperation;**

**(e) whether the State Government of Kerala intimated the Government of India regarding the necessity for appointment of Secretary in the State for External Cooperation; and**

**(f) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI PABITRA MARGHERITA)**

**(a) No. Under Item 10 of List I of the Seventh Schedule of the Constitution of India, all matters pertaining to diplomatic relations, foreign affairs and those which bring the Union into relation with any foreign country are governed by the Union Government.**

**(b) No. State Governments were only advised to establish an International Cooperation Unit (ICU) that would function in consultation and conformity with the Union Government.**

**(c & d) Yes. Government has seen such a notification.**

**(e) No.**

**(f) Does not arise.**

**\*\*\*\*\***